

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW- 274-2020

Umesh Kerkar

..... Petitioner

V e r s u s

State of Goa and ors.

..... Respondents.

Adv. Gaurish Agni for the Petitioner.

Mr. P. Arolkar, Addl. Government Advocate for Respondent nos.1 and 2.

Adv. Ms. P. Sawant for Respondent no.4.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 4th November, 2020.****ORDER:**

Post the matter on 1/12/2020.

2. Interim protection to continue.

DAMA SESHADRI NAIDU, J.

AP/-